

SPECIAL BENCH
COURT - II

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1632(KB)2018
IA(I.B.C)/653(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH APRIL 2024

IN THE MATTER OF	STRESSED ASSETS STABILIZATION FUND VS EASTERN SUGAR & INDUSTRIES LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Subodh Kr Agrawal, CA.] For the Applicant

Ms. Pooja Agrawal, CS.]

Mr. Avishek Das, Adv.] For the Respondent

ORDER

1. Ld. Counsel for the parties present.
2. Respondent is directed to file reply affidavit within a period of two weeks.
3. List the matter on **19.04.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**